

**Central Administrative Tribunal
Principal Bench**

**CP No.152/2019
In
OA No.2021/2017**

New Delhi, this the 06th day of May, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. Hari Prasad,
s/o Late Sh.Prem Singh,
Retired from the post of Joint Director (Chemistry),
From Directorate of Plant Protection, Quarantine &
Storage, Ministry of Agriculture,
R/o H.No.1849, Sector 28,
Faridabad (Har.).

...Petitioner

(By Advocate : Shri Yogesh Sharma)

Versus

1. Shri Sanjay Agarwal,
Secretary,
Department of Agriculture & Cooperation,
Ministry of Agriculture, Govt. of India,
Krishi Bhawan, New Delhi.
2. Shri B. Rajender,
Joint Secretary (Plant Protection),
Department of Agriculture & Cooperation,
Ministry of Agriculture, Govt. of India,
Krishi Bhawan, New Delhi.
3. Shri Rajesh Malik,
Director (PP-1),
Department of Agriculture & Cooperation,
Ministry of Agriculture, Govt. of India,
Krishi Bhawan, New Delhi.

...Respondents.

(By advocate : Shri Rishabh Sahu)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

This contempt case is filed complaining that the respondents did not comply with the order dated 18.12.2018 passed in OA No.2021/2017. It was in relation to payment of gratuity. Learned counsel for applicant submits that during the pendency of the OA, gratuity with some interest was paid. Learned counsel for applicant submits that his client intends to seek clarification of the order in the OA and, hence, he does not press the CP. Accordingly, the contempt case is closed. There shall be no order as to costs.

(Aradhana Johri
Member (A)

(Justice L. Narasimha Reddy
Chairman

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